

Sl. No. 7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/2/9/AMR/2022	Main Case	9 of IBC	Terradrone India Private Limited Vs. RKEC Projects Limited
	IA(IBC)/86/2023	Rule 11 of NCLT Rules, 2016	RKEC Projects Limited Vs. Terra Drone India Private Limited

ORDER

Present: Mr. K. Sai Prashanth Reddy, Proxy counsel for the OC.

Mr. S. Ravi, Ld. Sr. Counsel for the CD.

Pleadings are completed. At the request of Proxy counsel for the OC, for hearing, list the matter on 29.07.2024.

List IA, for hearing, along with the main CP on 29.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)